

Amendment to Indian Boiler Regulations

2682. SHRI J. S. PATIL: Will the Minister of INDUSTRY be pleased to refer to the reply given to Unstarred Question No. 1525 on 26th August, 1981 regarding amendment to Indian Boiler Regulations and state:

(a) whether the objections/suggestions which were received on the draft regulations No. 7 and 391 of the Indian Boiler Regulations have now been examined by the Central Boilers Board;

(b) if so, the result thereof and action taken thereon; and

(c) if the examination is still incomplete, the specific reasons for the inordinate delay in the same and when it is likely to be over and a decision arrived at?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) Yes, Sir.

(b) The Central Boilers Board had decided to promulgate the amendment to regulations 7 and 391 of the Indian Boiler Regulations, 1950. Accordingly, the final notification for promulgation of the amendment to regulations 7 and 391 of the said Regulations was issued on 19th March, 1982.

(c) Does not arise in view of answer to parts (a) and (b).

Seniority of Assistant Super Intendents of N.S.S.O. (F.O.D.)

2683. SHRI BHEEKHABHAI: Will the Minister of PLANNING be pleased to state:

(a) whether it is a fact that the seniority of Assistant Superintendents of N.S.S.O. (F.O.D.) has not been finalised for a long period; and

(b) if so, the procedures adopted for promotions to the post of Superintendent?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): (a) The seniority lists of the three categories of Assistant Superintendents (viz Socio-Economic Statistics, Agricultural Statistics and Industrial Statistics) have been finalised in respect of the appointments made upto 14-12-1967. As regards the appointments made from 15-12-1967 (the date of amendment of the erstwhile recruitment rules) upto 4-1-1974 (the date on which recruitment rules for the new category of Assistant Superintendent with out label were notified) the Statewise seniority lists of Assistant Superintendents (Agricultural Statistics) have also been finalised and State-wise seniority lists of assistant Superintendents (Socio-Economic Statistics) and Assistant Superintendents (Industrial Statistics) have been circulated amongst the officials concerned and these are expected to be finalised shortly.

(b) According to the existing recruitment rules for the post of Superintendent, the post is required to be filled 90 per cent by promotion on 'selection' basis and 10 per cent by direct recruitment. Promotion is made from the three grades of Assistant Superintendent (Socio-economic Statistics), Assistant Superintendent (Industrial Statistics) and Assistant Superintendent (Agricultural Statistics) in the ratio of 2:2:1 respectively. For this purpose an all India eligibility list, separately in respect of each of these 3 grades, is drawn up and promotions made on ad-hoc basis pending finalisation of the State-wise seniority lists.

Project Reports on Tribal Sub-Plan

2684. SHRI ARVIND NETAM: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have received complete project reports as proposed by the States for tribal areas under the Tribal Sub-Plan concept;

(b) if so, the special Central assistance released to the States since 1974-75 upto the year 1981-82, State wise;

(c) the State sector outlays provided by the States, the contribution of Central Ministries/Departments and the institutional finances flown in the tribal sub-plan areas in these years; and

(d) the guidelines issued from time to time to increase the standard of administration and development of the tribal areas along with socio-economic upliftment of the tribals of the scheduled areas?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) No, Sir. For the Sixth Five Year plan (1980-85) 65 ITDP reports have been received.

(b) A statement is laid on the Table of the House. [Placed in Library. See No. LT-5546/82].

(c) A statement is laid on the Table of the House. (Placed in Library. See No. LT-5546/82). The contribution of Central Ministries/Departments and financial institutions have not been fully quantified.

(d) Detailed guidelines have been issued to the State Governments and Union Territory Administrations. These are also incorporated in the Report of the Working Group on Tribal Development during Sixth Plan 1980-85 constituted by the Planning Commission and forwarded to the State Governments.

Development of Industrially Backward Areas

2685. SHRI SANAT KUMAR MANDAL: Will the Minister of PLANNING be pleased to state:

(a) which of the new Districts in the various States, particularly in the

West Bengal, are likely to be covered under the new criteria to declare industrially backward areas in the country; and

(b) the facilities Government propose to give to develop the industrially backward areas?

THE MINISTER OF PLANNING (SHRI S. B. CHAVAN): (a) and (b) The National Committee on the Development of Backward Areas set up by the Planning Commission in November 1978 has, in its report on Industrial Dispersal, submitted its recommendations relating to the criteria to be adopted for the identification of Industrially Backward Areas and the facilities to be extended by the Government to develop these areas. The recommendations contained in this report are presently under examination in Government.

गढ़वाल में उद्योगों की सहायता के लिए
सहायता

2686 श्री टी. एस. नेगी : क्या उद्योग मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने गढ़वाल जिले के भोटिया कबीले के लोगों और सारे पहाड़ी क्षेत्र को लघु उद्योगों की स्थापना के लिए वित्तीय सहायता देने का निर्णय किया है :

(ख) यदि हां, तो यह सहायता किस प्रकार उपलब्ध की जाएगी ; और

(ग) यदि नहीं, तो इसके क्या कारण हैं ?

उद्योग तथा इस्पात और खान मंत्री (श्री नारायण दत्त तिवारी) : (क) केन्द्रीय सरकार ने गढ़वाल जिले के और समस्त पहाड़ी क्षेत्र के भोटिया कबीले के लोगों को लघु उद्योगों की स्थापना के लिए कोई विशेष वित्तीय सहायता देने का निर्णय नहीं किया है ।